

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UN-STARRED QUESTION NO: 5083
ANSWERED ON 03-04-2023

NATIONAL APPRENTICESHIP PROMOTION SCHEME

5083. DR. BEESETTI VENKATA SATYAVATHI:
SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of beneficiaries of apprentice subsidy *via* Direct Benefit Transfer under the National Apprenticeship Promotion Scheme, State-wise;
- (b) whether the Government plans to develop additional incentives for companies to undertake effective apprenticeship programmes; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) Ministry of Skill Development & Entrepreneurship is implementing National Apprenticeship Promotion Scheme (NAPS) for promoting apprenticeship training and increasing the engagement of apprentices by providing financial support to industrial establishments undertaking apprenticeship programme under the Apprentices Act, 1961. Training consists of Basic Training and On-the-Job Training / Practical Training at workplace in the industry.

Under NAPS, Government shares 25% of prescribed stipend subject to a maximum of Rs. 1500/- per month per apprentice, with the employers. Government has now decided to transfer stipend support *via* Direct Benefit Transfer (DBT) directly to the bank account of the apprentices instead of stipend reimbursement to the employers. A pilot DBT for the payment of stipend has been initiated since June-2022 and 60,417 apprentices have benefited. The State-wise details is given at *Annexure-I*.

(b) and (c) The Ministry of Skill Development and Entrepreneurship has taken many proactive steps, in consultation with the stakeholders, and accordingly eight (8) Office Memorandums (OMs) were issued between December-2021 and November-2022 to simplify the Portal and the processes thus making apprenticeship engagement easier. Some of the steps undertaken are listed below:

- (i) The functionality of Apprenticeship Portal has been enhanced as per the user requirement.
- (ii) National Apprenticeship Promotion Scheme (NAPS) and Basic Training Provider (BTP) guidelines have been revised.
- (iii) Industries have been given the opportunity to offer relevant Optional trades/ courses of six (6) / nine (9)/ twelve (12) months duration.
- (iv) Bigger establishments are allowed to provide basic training in their premises.

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State/UT-wise details of apprentices benefited by DBT

As on 28-03-2023

S. No	State/UT	No. of apprentices
1.	Andaman and Nicobar	-
2.	Andhra Pradesh	3,587
3.	Arunachal Pradesh	10
4.	Assam	4,573
5.	Bihar	312
6.	Chandigarh	22
7.	Chhattisgarh	981
8.	Dadra and Nagar Haveli and Dman and Diu	-
9.	Delhi	2,142
10.	Goa	26
11.	Gujarat	1,692
12.	Haryana	1,889
13.	Himachal Pradesh	605
14.	Jammu And Kashmir	7
15.	Jharkhand	578
16.	Karnataka	3,836
17.	Kerala	1,332
18.	Ladakh	-
19.	Lakshadweep	-
20.	Madhya Pradesh	2,402
21.	Maharashtra	6,969
22.	Manipur	5
23.	Meghalaya	49
24.	Mizoram	-
25.	Nagaland	5
26.	Odisha	1,858
27.	Puducherry	-
28.	Punjab	2,652
29.	Rajasthan	1,960
30.	Sikkim	5
31.	Tamil Nadu	5,043
32.	Telangana	6,394
33.	Tripura	-
34.	Uttar Pradesh	3,229
35.	Uttarakhand	441
36.	West Bengal	7,813
	Grand Total	60,417